THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K. J. ALPHONS): (a) and (b) Development and upkeep of tourist spots are the responsibility of respective State Governments/Union Territories. Ministry of Tourism, under the schemes viz., Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) and "Integrated Development of Theme Based Tourist Circuit in the Country, Swadesh Darshan (SD)" provides Central Financial Assistance for infrastructure development and beautification of tourist spots on receipt of suitable DPRs submitted by State Governments/Union Territories, subject to availability of funds, liquidation of pending utilisation certificate against the fund released earlier and adherence to the relevant scheme guidelines. Under its PRASHAD Scheme Ministry of Tourism has approved one project viz. 'Development of Karuna Sagar Valmiki Sthal at Amritsar' in the year 2015-16 at the cost of ₹ 6.45 crore. The project has already been completed with the final cost of ₹ 6.41 crore.

MR. CHAIRMAN: Question Hour is over. The House stands adjourned to meet again at 2.00 p.m.

The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at two of the clock, MR. CHAIRMAN in the Chair

## PAPERS LAID ON THE TABLE — Contd.

## Notification of the Ministry of Finance

SHRI SHIV PRATAP SHUKLA: Sir, I lay on the Table, under Section 159 of the Customs Act, 1962, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. 58/2018-Customs, dated the 7th August, 2018, seeking to increase the Customs Duty on 328 tariff lines of textile products from the existing rate of 10% to 20% by amending Notification No. 82/2017-Customs, dated the 27th October, 2017 along with Explanatory Memorandum.

[Placed in Library. See No. L.T. 9684A/16/18]

# **REGARDING NOTICE UNDER RULE 267**

SHRI MANAS RANJAN BHUNIA (West Bengal): Sir, I have given notice under Rule 267.

MR. CHAIRMAN: No. That I have already said in the morning.

SHRI MANAS RANJAN BHUNIA: Sir, this is an important issue. This is an attack on democracy, this is an attack on institution ...(Interruptions)...

MR. CHAIRMAN: This will be discussed tomorrow morning. We are taking it up in the first hour of tomorrow morning. It has been agreed upon by others also. Please sit down. I will allow you. I will also allow you, Mr. Nadimul. Let the House function, only three days are left. मेरा आप सबसे एक अनुरोध है कि यह एक महत्वपूर्ण विषय है, यह समस्या एक दिन की नहीं है, देश भर में किसान व अन्य सब लोग चिंतित हैं, इसलिए सब लोग रचनात्मक दृष्टि से अपने सुझाव दें, तो उससे फायदा होगा और सरकार को भी उस पर अमल करने का प्रयास करना चाहिए। यह मेरा मत है।

श्री अमित अनिल चन्द्र शाह (गुजरात)ः सभापति महोदय ...(व्यवधान)...

SHRI MD. NADIMUL HAQUE (West Bengal): Sir, What about the notice under Rule 267?

MR. CHAIRMAN: I have already said it. You have heard it also. हम उसको कल सुबह first hour में priority में ले रहे हैं।

## SHORT DURATION DISCUSSION

# Recent increase in the Minimum Support prices for Kharif Crops and Challenges in Agricultural Sector

श्री अमित अनिल चन्द्र शाह (गुजरात) : सभापित महोदय, मैं आपके प्रति आभार व्यक्त करता हूं कि आपने रूल 176 की मेरी अल्पकालिक चर्चा को अनुमित दी। आज मैं कृषि के विषय में चर्चा लेकर सदन में आया हूं। कृषि सदियों से हमारे देश की पहचान है। सबसे पुरानी वैज्ञानिक कृषि करने का श्रेय अगर किसी देश को जाता है, तो वह भारत को जाता है। देश की आबादी का लगभग 65 प्रतिशत से ज्यादा का हिस्सा कृषि पर निर्भर है और हमारी जीडीपी में कृषि का contribution भी बहुत महत्वपूर्ण है। वैसे तो, जो जीडीपी के आंकड़े बनते हैं, उसमें शुद्ध रूप से contribution को देखें तो 15 परसेंट contribution माना जाता है, परंतु कृषि में से जो रोज़गारी उत्पन्न होती है, इसको ऐड कर लें और उसको भी गिनती में लेकर आएं, तो यह contribution लगभग 42 परसेंट के आसपास हो जाता है।

महोदय, जनसंघ के ज़माने से भारतीय जनता पार्टी की नीति रही, मुक्त व्यापार और मुक्त खेती। वर्ष 1950 से ये दो हमारे नारे हैं। इसी के आधार पर जब-जब हमें शासन में आने का मौका मिला, चाहे वे राज्य सरकारें हों, चाहे केंद्र सरकार हो, हमने इसके आधार पर कृषि को बढ़ावा देने की शुरुआत की और हमने मुक्त कृषि की दिशा में बहुत सारे काम किए हैं। जब वर्ष 2014 में देश की जनता ने एक ऐतिहासिक निर्णय लिया व एक ऐतिहासिक जनादेश दिया और 30 साल के बाद पहली बार किसी एक दल को पूर्ण बहुमत की सरकार बनाने का जनादेश मिला। भारतीय जनता पार्टी के नेतृत्व में एनडीए की सरकार बनी, एनडीए के सारे सांसद जब